

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **19.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
-Vs-
Gayathi Padmanabhan

MAIN PETITION NUMBER :CP(IB)/157(CHE)2022
(IA/MA) APPLICATION NUMBERS

IA/74(CHE)/2024

ORDER

Present: Shri. B. Dhanaraj, Ld. Counsel for State Bank of India.
Ms. Saranya, L d. Counsel for the Personal Guarantor.
Ms. Vidya, Ld. Counsel for the IRP.
IRP in person.

Pleadings are complete.

Sr. Counsel for the Respondent/Personal Guarantor is stated to be busy in the High Court.

List the petition for final hearing on **06.09.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs